

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 119
TO BE ANSWERED ON 03.02.2020
NEW MEDICAL INSTITUTIONS**

†119. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Employees State Insurance Corporation (ESIC) is contemplating any scheme to establish new Medical Institutions in other States of the country including Mahoba of Bundelkhand;**
(b) if so, the details thereof;
(c) the details of the expenditure estimated by the ESIC for this purpose; and
(d) the extant establishment status of these medical institutions?

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) to (d): No scheme is contemplated to establish new Medical Institutions under ESI Scheme, including at Mahoba. All approvals for setting up of new ESI Hospitals are as per existing norms, details of expenditure sanctioned and status of which are given below:

Sl. No.	State	Location	Status
1.	Chhattisgarh	Bhilai	Work is at construction stage. Sanctioned amount-Rs. 103.00 crore
2.	Chhattisgarh	Raigarh	Work is at construction stage. Sanctioned amount- Rs. 74.23 crore
3.	Karnataka	Doddabala pur	Work is at construction stage. Sanctioned amount- Rs. 83.00 crore
4.	Odisha	Angul	Construction work completed. Sanctioned amount- Rs. 64.47 crore.
5.	West Bengal	Siliguri	Work is at construction stage. Sanctioned cost- Rs. 59.47 crore.
6.	West Bengal	Haldia	Work is at construction stage. Sanctioned cost- Rs. 57.15 crore.
